Minority status to Jain community

1866. DR. CHANDAN MITRA: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government proposes to grant minority status to the Jain community at the National level;
- (b) if so, the details thereof along with the estimated population of Jain community in the country, State-wise; and
- (c) the time by which the minority status is likely to be granted to Jain community at National level?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) Central Government has already declared Jains as a Minority Community under Section 2(c) of National Commission for Minorities Act, 1992 *vide* Gazette Notification No. S.O. 267 (E) dated 27-01-2014.

(b) and (c) Do not arise.

Development programmes for minorities in Rajasthan

†1867. SHRI RAM NARAIN DUDI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of development programmes being run by the Central Government for minority communities in Rajasthan;
- (b) the amount of money allocated to the State by the Centre for the said programmes for minorities, year-wise and programme-wise; and
- (c) details of unspent money by the Rajasthan Government out of the said money allocated to it by Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (c) The details of development programmes being run by this Ministry for minority communities in Rajasthan alongwith the funds allocated for these programmes are as under:

(i) The Multi-sectoral Development Programme (MsDP), with an aim to improve the socio-economic condition of minorities and to provide basic amenities to them is being implemented in 10 Minority Concentration Blocks and 3

 $[\]dagger \mbox{Original}$ notice of the question was received in Hindi.

Written Answers to

Minority Concentration Towns of Rajasthan since 2013-14. The details of year-wise funds released and expenditure reported by the State of Rajasthan is as under:

Year	Project	Amount	Utilization	Amount unspent
	Approved	Released	reported by	by State Govt.
			State	₹ in Lakh
2013-14	2261.09	1124.56	Not reported	Not reported

- Pre-Matric Scholarship Scheme: Under this Scheme, scholarships are awarded to minority students up to class X, who have secured not less than 50% marks in the previous final examination and the annual income of their parents / guardian from all sources does not exceed ₹ 1.00 Lakh. 30% of the scholarships are earmarked for girl students. Under this scheme, no Statewise allocation is made. However, ₹31.66 crore were released to Rajasthan in 2013-14 under this Scheme.
- (iii) Post-Matric Scholarship Scheme: Under this Scheme, scholarships are awarded to minority students from class XI onwards who have secured not less than 50% marks or equivalent grade in the previous final examination and the annual income of whose parents/guardian from all sources does not exceed ₹ 2.00 lakh. 30% of the scholarships are earmarked for girl students. Under this scheme, no State-wise allocation is made as funds are released directly to the beneficiaries from this financial year i.e. 2014-15. During 2013-14, ₹ 22.97 crore were released to Rajasthan under this Scheme.
- (iv) Merit-cum-Means Based Scholarship Scheme: The Merit-cum-Means Based Scholarship Scheme provides financial assistance to the poor and meritorious minority students pursuing professional studies at graduate and post-graduate levels. 30% of the scholarships are earmarked for girl students. Under this scheme, no State-wise allocation is made as funds are released directly to the beneficiaries from this financial year i.e. 2014-15. During 2013-14, ₹ 6.66 crore were released to Rajasthan under the Scheme.
- (v) Maulana Azad National Fellowship: The Fellowship is provided to students from minority communities, as notified by the Central Government to pursue higher studies such as M.Phil and Ph.D. The Fellowship covers all Universities/

Institutions recognized by the University Grants Commission (UGC). The Fellowship is on the pattern of UGC Fellowship awarded to research students pursuing regular and full time M.Phil and Ph.D. Courses. 30% of the scholarships are earmarked for eligible girl students. To be eligible, the annual income of the family from all sources should not exceed ₹ 2.50 lakh. Under this scheme, no State-wise allocation is made as funds are released directly to the beneficiaries.

- (vi) Free Coaching and Allied Scheme: This scheme is to assist students belonging to the minority communities by way of special coaching for qualifying examinations for admission in technical/professional courses such as engineering, medical and Competitive examinations for recruitment to Group 'A', 'B' and 'C' services and other equivalent posts under the Central and State Governments including public sector undertakings. Under this scheme, no State-wise allocation is made as funds are released directly to the Coaching Institutions/Organizations.
- (vii) Support to minority candidates clearing. Prelims conducted by UPSC/SSC, State Public Service Commissions (PSCs) etc: This Scheme is to provide financial support to the minority candidates clearing prelims conducted by Union Public Service Commission, Staff Selection Commission and State Public Service Commissions to adequately equip them to compete for appointment to Civil Services in the Union and State Governments and to increase the representation of the minority in the Civil Services. Under this Scheme, no State-wise allocation is made as funds are released directly to the beneficiaries.
- (viii) Padho Pardesh: Interest Subsidy on Educational Loans This scheme is to provide interest subsidy to meritorious students belonging to economically weaker sections of notified minority communities so as to provide them better opportunities for higher education abroad and enhance their employability. Under this Scheme, no State-wise allocation is made as funds are released directly to the beneficiaries.
- (ix) Nai Roshni, the scheme for Leadership Development of Minority Women: The Ministry started implementation of 'Nai Roshni' Scheme for empowerment

and leadership development of Minority Women in 2012-13. The scheme aims to empower and instill confidence among minority women by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions at all levels. The scheme is implemented through Non-Governmental Organizations across the country including Rajasthan. So, no State-wise allocation is made.

- (x) National Minorities Development and Finance Corporation (NMDFC), a Central Public Sector Enterprise under the administrative control of this Ministry provides loans at concessional interest rates to eligible persons belonging to minorities, for self employment and income generating ventures. The schemes of NMDFC are implemented through State Channelising Agencies (SCAs) and Non-Governmental Organizations (NGOs). NMDFC disburses funds to SCAs for further disbursement of loans to beneficiaries. The details of schemes of NMDFC are as under:
 - Term Loan Scheme: The Term Loan Scheme is for individual beneficiaries and is implemented through SCAs. Under the Scheme, projects costing up to ₹ 10.00 Lakh are considered for financing. The rate of interest charged from the beneficiaries is 6% per annum on reducing balance method.
 - Micro Financing Scheme: Under the Micro Financing Scheme, microcredit is extended to the members of the Self Help Groups (SHGs). The Scheme is implemented through SCAs and NGOs. Under this Scheme, small loans up to a maximum of ₹ 50,000/- per member of SHG are provided. Funds are given to the SHGs at an interest rate of 7% p.a.
 - Mahila Samridhi Yojana: This Scheme is implemented by NMDFC through State Channelising Agencies as well as NGOs. Under the Mahila Samridhi Yojana, training is given to a group of around 20 women in any suitable craft activity for a period of six months. The group is formed into Self Help Group during the training itself and after the training, micro-credit is provided to the members of the SHG formed. During the training, a stipend of ₹ 1000 is also paid to the trainees.
 - Educational Loan Scheme: The scheme is for the individual beneficiaries

308

implemented through the SCAs. Under the scheme, a maximum amount of ₹ 10.00 lakh is provided for the technical and professional courses, ₹ 3.00 lakh is provided for short duration skill development trainings and for courses abroad, a maximum amount of ₹20.00 lakh is provided. Loans are given to the beneficiaries at 3% interest per annum.

[RAJYA SABHA]

NMDFC also implements certain Promotional Schemes e.g. Vocational Training Scheme under which need based vocational training programmes are organized through SCAs in the States with the help of local Governments owned/recognized training institutes. Further, under Marketing Assistance Scheme, NMDFC assists the SCAs and NGOs in organizing State/District level exhibitions where products of Minority crafts-person are exhibited and sold.

The scheme-wise details of the disbursements made to Rajasthan Minorities Development and Finance Corporation (RMDFC) during the last 5 years is given in the Statement (See below). An amount of ₹ 3.15 crore has not been utilized out of ₹ 5.00 crore disbursed by NMDFC to RMDFC during the year 2014-15.

(xi) Seekho aur Kamao, the Skill Development Initiative for Minorities: is a new scheme started during 2013-14. This is a skill development scheme for notified minorities for upgrading the skills of the minority youths in various modern/ traditional vocations. The scheme is being implemented by Project Implementing Agencies (PIAs) empanelled by this Ministry under the Scheme. The scheme is implemented all over the country including Rajasthan.

No State-wise allocation is done under the scheme. However, the year-wise funds released to Project Implementing Agencies for implementing the scheme in the State of Rajasthan are as follows:

(₹ in crore)

Sl. No.	Financial Year	Expenditure	
1.	2013-14	0.77	
2.	2014-15	1.34	
		(till 31.10.2014)	

Statement

Details of the funds released by NMDFC to RMDFC during the last 5 years

[9 December, 2014]

(₹ in crores)

Year	Amount Released under Micro- Finance Scheme	Amount Released under Term Loan Scheme	Total Amount Released
2009-2010	Nil	3.00	3.00
2010-2011	Nil	7.00	7.00
2011-2012	Nil	6.50	6.50
2012-2013	Nil	17.00	17.00
2013-2014	Nil	40.00	40.00
2014-2015	Nil	5.00	5.00
Total		78.50	78.50

Coaching facilities to youths of minorities

1868. DR. KANWAR DEEP SINGH: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government provides coaching facilities to youths belonging to minorities for civil services and other examinations conducted by UPSC, SSC etc. in the country;
 - (b) if so, the details thereof; and
- (c) the number of youths from minorities in West Bengal who were provided such coachings during the last four years, year-wise and district-wise and how many of them were successful in the civil services examination?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) Yes, Sir. Ministry of Minority Affairs implements Free Coaching and Allied Scheme in order to provide free coaching facilities to the candidates belonging to the minority communities through (i) organizations in the Government sector including Universities and autonomous bodies engaged in coaching activities; (ii) Universities/Colleges in Private sector engaged in coaching activities including deemed Universities; and (iii) Institutes in the Private sector which are a Trusts, Companies, Partnership firms or Societies registered under Society Registration Act for (a): Qualifying examinations for admission in technical/ professional courses such as